

Sh. Pitamber Lal Vaish, retired court official is selected for the post of Stenographer on contract basis for working in Special N.I. Courts for the purposes of Pilot study for a period of one year from 01.09.2022 to 31.08.2023 in compliance of the order dated 19.05.2022 passed by the Hon'ble Supreme Court in Suo Moto (Criminal) No.2 of 2020 in Re: "Expeditious Trial of Cases under Section Section 138 of NI Act, 1881."